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Central Administrative Tribunal
Principal Bench, New Delhi.

OA-414/2004

New Delhi this the 30th day of November, 2004.

Hon'ble Shri Shanker Raju, Member(J)
Hon'ble Shri Sarweshwar Jha, Member(A)

Dr. Rita Tiwari,
Statistical Assistant,
Bureau of Police Research &
Development, Block No.11, 3/4th Floor,
CGO Complex, Lodhi Road,
New Delhi-3.

(through Sh. S.D. Mishra, Advocate)

..... Applicant

Versus

1. Union of India through
Bureau of Police Research &
Development, Ministry of Home
Affairs, Government of India,
Block No.11, 3/4th Floor,
CGO Complex, Lodhi Road,
New Delhi-3.
Through its Director General
2. Ministry of Home Affairs,
Government of India,
North Block,
New Delhi-1,
Through its Secretary.
3. Department of Statistics,
Ministry of Planning & Programme
Implementation,
Government of India,
S.P. Bhawan, Sansad Marg,
New Delhi-1,
Through its Secretary.
4. Department of Expenditure
(Implementation Cell),
Ministry of Finance,
Government of India,
North Block,
New Delhi-1,
Through its Secretary.

..... Respondents

(through Sh. D.S. Mahendru, Advocate)



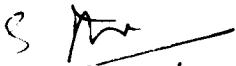
Order (Oral)

Hon'ble Shri Shanker Raju, Member(J)

Claim of the applicant is for change of designation and also for grant of pay scale of Rs. 5000-8000/- . Request made in this regard by the applicant has been turned down by the respondents vide Memorandum dated 17.12.2003.

2. After hearing the learned counsel for the parties, it is not disputed that the order is non-speaking one.

3. In view of the above, OA is partly allowed. Impugned order is set aside. Matter is remanded back to the respondents to pass a fresh order, which should be speaking and reasoned. If the applicant is still aggrieved, it shall be open to *him* to take recourse in accordance with law.


(Sarweshwar Jha)
Member(A)


(Shanker Raju)
Member(J)

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